

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3203
ANSWERED ON:29.11.2010
DELAY IN INVESTIGATION
Patel Shri Bal Kumar

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

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- (a) whether a large number of complaints have been received from Central Vigilance Commission (CVC) for investigation and report during the last three years and the current year;
- (b) if so, the total number of complaints received and the nature of complaints;
- (c) whether there is a enormous delay in investigation and reporting to CVC;
- (d) if so, the reasons therefor; and
- (e) the action taken by the Government in this regard:

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) and (b): The complaints received from Central Vigilance Commission(CVC) for investigation and report during the last three years and the current year are as under:

2007	2008	2009	2010	Total
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Department of Telecommunication	17	51	61	18	147
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Department of Post	-	-	-	-	-
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Department Of Information Technology	5	2	2	5	14
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The above 147 complaints were mainly related to issue of deviation from the official procedure, issue of licenses, misuse of spectrum by dominant players and evasion of revenue shares by Telecom Operators. There are 14 complaints of Department of Information Technology: these complaints, inter-alia, relate to irregularities in awarding tendering/works, corruption, testing of equipment by Standardisation, Testing and Quality Certification Directorate.

(c): The reports were sent to the Central Vigilance Commission (CVC) in a reasonable time. However, in some cases like issue of license, misuse of spectrum and evasion of revenue share, the matter were referred to Special Auditor / CBI for investigation.

(d): Does not arise.

(e): The Vigilance units of each of the Departments viz Department of Telecommunications, Department of Post and Department of Information Technology regularly monitor all cases referred to the Departments by the CVC and direction have been issued from time to time to the investigating officers to expedite the investigation and submission of report as per CVC instructions.